

**JUDGEMENTS FOR THE MONTH OF OCTOBER, 2010**

| <b>Date of Judgment</b> | <b>CASE NO.</b>                 | <b>PARTIES' NAME</b>                                                       | <b>SUBJECT</b>                                               | <b>JUDGMENT DELIVERED BY</b>            |
|-------------------------|---------------------------------|----------------------------------------------------------------------------|--------------------------------------------------------------|-----------------------------------------|
| 11 <sup>th</sup>        | <a href="#">WP(C) 2253/2010</a> | STATE TRANSPORT WORKERS<br>ASSOCIATION<br>Vs<br>THE STATE OF ASSAM AND ORS | Award of contracts by the<br>State or its instrumentalities. | THE HON'BLE MR. JUSTICE<br>B.P. KATAKEY |